

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/294(KB)2021
IA(I.B.C)/1244(KB)2022, IA(I.B.C)/363(KB)2023, IA(I.B.C)/1110(KB)2023,
IA(I.B.C)/1514(KB)2023, IA(I.B.C)/1711(KB)2022, IA(I.B.C)/1149(KB)2023,
IA(I.B.C)/1678(KB)2022, IA(I.B.C)/1547(KB)2022, IA(I.B.C)/817(KB)2022,
IA(I.B.C)/225(KB)2023, IA(I.B.C)/16(KB)2023, IA(I.B.C)/744(KB)2022,
IA(I.B.C)/903(KB)2023, IA(I.B.C)/1007(KB)2022, IA(I.B.C)/408(KB)2023,
IA(I.B.C)/73(KB)2023, IA(I.B.C)/26(KB)2023, IA(I.B.C)/733(KB)2022,
IA(I.B.C)/737(KB)2022, IA(I.B.C)/1245(KB)2022, IA(I.B.C)/576(KB)2022,
IA(I.B.C)/904(KB)2023, IA(I.B.C)/901(KB)2023, IA(I.B.C)/908(KB)2022,
IA(I.B.C)/952(KB)2022, IA(I.B.C)/949(KB)2022, IA(I.B.C)/873(KB)2022,
IA(I.B.C)/1622(KB)2022, IA(I.B.C)/783(KB)2022, IA(I.B.C)/919(KB)2022,
IA(I.B.C)/1712(KB)2022, IA(I.B.C)/335(KB)2023, IA(I.B.C)/559(KB)2022,
IA(I.B.C)/1003(KB)2022, IA(I.B.C)/1094(KB)2022, IA(I.B.C)/1691(KB)2022,
IA(I.B.C)/77(KB)2023, IA(I.B.C)/271(KB)2023, IA(I.B.C)/319(KB)2023,
IA(I.B.C)/1076(KB)2022, IA(I.B.C)/384(KB)2023, IA(I.B.C)/426(KB)2023,
IA(I.B.C)/407(KB)2023, IA(I.B.C)/1004(KB)2022, IA(I.B.C)/87(KB)2023,
IA(I.B.C)/303(KB)2023, IA(I.B.C)/1005(KB)2022, IA(I.B.C)/1509(KB)2022,
IA(I.B.C)/6(KB)2023, IA(I.B.C)/1470(KB)2022, IA(I.B.C)/896(KB)2022,
IA(I.B.C)/1077(KB)2022, IA(I.B.C)/1217(KB)2022, IA(I.B.C)/1225(KB)2022
IA(I.B.C)/1515(KB)2023,

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH SEPTEMBER, 2023, 10:30 A.M

IN THE MATTER OF	RESERVE BANK OF INDIA VS SREI EQUIPMENT FINANCE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Ms. Anjana Banerjee, Adv. : For R-5 & R-7 in IA 576/2022

Mr. Shaunak Mitra, Adv. : In IA 783/2022

Ms. Iram Hassan, Adv.

Mr. Shaunak Mitra, Adv. : In IA 77/2023

Ms. Iram Hassan, Adv.

Mr. S. Mukherjee, Adv. : For Respondents in IA 26/2023

Mr. Viswarup Acharyya, Adv.

Mr. Shaunak Mitra, Adv. : For Respondent Nos. 1 & 2 in IA 1711/2022
Mr. Dipankar Das, Adv.
Ms. Sanjana Nandi, Adv.

Mr. Shaunak Mitra, Adv. : For R-6 in IA 908/2022
Mr. Avik Chaudhuri, Adv.

Ms. Nimisha Agarwal, Adv. : For RP in IA 426/2023
Mr. Sanjay Poddar, CA

Mr. Santosh Kr. Ray, Adv. : For Respondent No. 1 in IA 1003/2022
Ms. Rituparna Sanyal, Adv.

Mr. Anirban Ray, Adv. : For R-9 in IA 783/2022
Mr. Reetobroto Mitra, Adv.
Mr. Rudrajit Sarkar, Adv.
Mr. Debangshu Dinda, Adv.

Mr. Rahul Auddy, Adv. : For R-17 in IA 77/2023
Mr. Aditya Gooptu, Adv.

Mr. Deep Roy, Adv. : For Axis Bank in IA 873/2022
Mr. Rahul Auddy, Adv.
Mr. Aditya Gooptu, Adv.

Mr. Rahul Auddy, Adv. : For R1 in IA 1099/2022
Mr. Aditya Gooptu, Adv.

Mr. Rahul Auddy, Adv. : For Respondent in IA 319/2023
Mr. Aditya Gooptu, Adv.

Mr. Rahul Auddy, Adv. : For R8 in IA 799/2022
Mr. Aditya Gooptu, Adv.

Mr. Patita Paban Bishwal, Adv. : For Respondents in IA 408/2023

Mr. Patita Paban Bishwal, Adv. : For Respondents in IA 952/2022

Mr. Kushagra Shah, Adv. : For Applicants in IA 1416/2023
Mr. Aniket Chaudhury, Adv.

Mr. Zeeshan Haque, Adv. : For Respondent in IA 1245/2022
Mr. Ram Maroo, Adv.

Mr. D.N. Sharma, Adv. : For R-1 in IA 1007/2022
Mr. A. Jain, Adv.

Mr. D.N. Sharma, Adv. : For R-1 in IA 1470/2022
Mr. A. Jain, Adv.

Mr. Piyush Agrawal, Adv. : For R-7 in IA 783/2022
Ms. Shrivalli Kajaria, Adv.
Ms. Riddhi Jain, Adv.

Mr. Joy Saha, Sr. Adv. : For Applicant in IA 1110/2023
Mr. S.K. Tiwari, Adv.
Mr. Jayesh Choradia, Adv.
Mr. U.N. Mitra, RP
Mr. Saswat Acharya, Adv.

Mr. Joy Saha, Sr. Adv. : For Respondent in IA 87/2023
Mr. S.K. Tiwari, Adv.
Mr. Jayesh Choradia, Adv.
Mr. U.N. Mitra, RP
Mr. Saswat Acharya, Adv.

Mr. Arjun Syal, Adv. : For Respondent No. 7 in IA 908/2022
Mr. Altamash Alim, Adv.
Mr. Sumit Biswas, Adv.
Mr. Rajashree Bhowmick, Adv.

Mr. Arjun Syal, Adv. : For Respondent No. 1 in IA 817/2022
Mr. Altamash Alim, Adv.
Mr. Sumit Biswas, Adv.
Mr. Rajashree Bhowmick, Adv.

Mr. Arjun Syal, Adv. : For Respondent No. 15 in IA 77/2022
Mr. Altamash Alim, Adv.
Mr. Sumit Biswas, Adv.
Mr. Rajashree Bhowmick, Adv.

Mr. Sarathi Dasgupta, Adv. : For Applicants in IA 225/2023
Mr. Arijit Basu, Adv.
Ms. Supriya Dubey, Adv.

Mr. Tanay Agarwal, Adv. : For R1 in IA 271/2023
Mr. Chitresh Saraogi, Adv.

Mr. Tanay Agarwal, Adv. : For R1 in IA 1547/2022
Mr. Chitresh Saraogi, Adv.

Mr. Tanay Agarwal, Adv. : For R3 in IA 26/2023
Mr. Chitresh Saraogi, Adv.

Mr. Tanay Agarwal, Adv. : For R1 and R2 in IA 919/2022
Mr. Chitresh Saraogi, Adv.

Mr. Tanay Agarwal, Adv. : For R1 and R2 in IA 1076/2022
Mr. Chitresh Saraogi, Adv.
Ms. Sarbari Datta, Adv. : For R-6 in CP 294/KB/2021

Mr. Vishal Khattar, Adv.
Ms. Gauri Swarup Bansal, Adv.

Mr. Abhishek Puri, Adv. : For Applicant in IA 1149/2023
Mr. Aritra Basu, Adv.
Ms. Pallavi Gogoi, Adv.
Ms. Surbhi Gupta, Adv.
Mr. Sahil Grewal, Adv.
Ms. Neha Somani, Adv.

Mr. Anuj Singh, Adv. : For Respondent Nos. 5 & 6
Mr. Navneet Misra, Adv.

Mr. Soumalya Ganguli, Adv. : For Respondent No. 11 in IA 744/2022

Ms. Sudarshana Dutta, Adv. : For Respondent No. 6 in IA 407/2023

Mr. Deepak Khosla, Adv. : For Intervenor

Mr. Anando Mukherjee, Adv. : For Respondents In IA 16/2023, IA 384/2023
Mr. Shwetank Singh, Adv. : For Applicants in IA 1514/2023, IA 1515/2023

Mr. Sayantak Das, Adv. : For Respondent

Mr. Arijit Basu, Adv. : For Applicants in IA 225/2023, IA 226/2023
Ms. Supriya Dubey, Adv.

Mr. Jishnu Chowdhury, Adv. : For Dr. HP Kanoria and Kanoria Foundation
Mr. Saptarshi Mandal, Adv.

Mr. Manpreet Singh Suri, AR : For R6

Ms. Barsha Dikshit, PCS : For Respondent No. 12 and 13 in IA 77/2023

Mr. Rishav Banerjee, Adv. : For Hemant Kanoria and Sunil Kanoria
Mr. Rajarshi Banerjee, Adv.

Mr. Sayantak Das, Adv. : For Respondent in IA 1217/2022

Mr. Manpreet Singh Suri, AR : For R6

Ms. Madhuja Barman, Adv. : For R1 in IA 919/2022
Ms. Prerana Saha, Adv. : For R2 in IA 919/2022, R2 in IA 1245/2022

ORDER

1. Ld. Sr. Counsel/Counsel for the parties present.
2. Ld. Counsel appearing for Administrator appointed by RBI has stated that it is the Administrator who will be pursuing all IAs relating to avoidance transactions after the approval of Resolution Plan.
3. Post all the IAs which are listed today on **18/10/2023**. In the meantime, pleadings be completed.
4. **IA(I.B.C)/1416(KB)2023**
 - i. Notice accepted by Ld. Counsel appearing for Administrator. Reply affidavit, if any, be filed within one week.
 - ii. Post this IA for hearing on **6/10/2023**.
5. **IA(I.B.C)/26(KB)2023**
 - i. Copy of this IA be served upon the Ld. Counsel appearing for respondent by Ld. Counsel appearing for the applicant within three days.
 - ii. Post this IA on **18/10/2023**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)